

**NATIONAL GREEN TRIBUNAL, CENTRAL BENCH**  
**SUCHANA BHAWAN, III<sup>rd</sup>FLOOR, ARERA HILLS**  
**CAUSE LIST OF COURT NO. 1**

Date:26<sup>th</sup> May, 2017  
Time : 10.30 AM

HON'BLE MR. JUSTICE DALIP SINGH JUDICIAL MEMBER  
HON'BLE DR. SATYAWAN SINGH GARBYAL EXPERT MEMBER

S.No	Case No	Parties	Counsel for parties	Remarks
<b>FOR HEARING</b>				
1.	Original Application No. 104/2016(CZ)	Sudeshwar Rao Waghmare Vs. Commissioner, Office of BMC	Mr. Sudeshwar Rao Waghmare, Adv. Mr. Sachin K. Verma, Adv. Mr. Vijay Choudhary, Adv. Mr. Dharamvir Sharma, Adv.	
2.	Original Application No. 53/2017(CZ) <b>(M.A.No.212/17)</b> <b>(M.A.No.213/17)</b>	Sachin Das Vs Fairyland Hotels and Resorts & Ors.	Mr. Aditya Vijay Singh, Adv.	
3.	Original Application No. 145/2015(CZ)	Afsar Khan Vs. State of M.P. & 3 ors.	Mr. Rajesh Chand, Adv. Mr. Ajay Gupta, Adv. Mr. Rajneesh Gupta, Adv. Mr. Parag Gupta, Adv. Mr. Nishant Goel, Adv. Mr. Sachin K. Verma, Adv. Ms. Parul Bhadoria, Adv.	
4.	Original Application No. 146/2014(CZ)	Nityanand Mishra <i>(Gharial Sanctuary)</i> Vs. State of M.P. & 5 Ors.	Mr. Pramod Kumar Pandey, Adv. Mr. Sachin K. Verma, Adv. Mr. Ayush Dev Bajpai, Adv.R-1,3,5 Ms. Parul Bhadoria Adv. R-2 Mr.OmShankarShrivastavaAdv Mr. Yadvendra Yadav Adv. Mr. Qasim Ali Adv. Mr. Ajay Gupta, Adv. Mr. Ravikant Patidar, Adv. Mr. Sanjeev Mishra, Adv. Mr. Himanshu Mishra, Adv. Mr. DharamveerSharma, Adv. Mr. Nishant Goel, Adv.	
5.	Original Application No. 114/2016(CZ)	Nityanand Mishra Vs. State of M.P. & 9 Ors.	Mr. Siddharth Singh, Adv. for Applicant. Mr. Arunoday Singh, Adv. Mr. Shrey Saxena, Adv. Mr. Sachin K. Verma, Adv. Mr. Om Shankar Shrivastava, Adv. Mr. Dharamveer Sharma, Adv. Ms. Parul Bhadoria, Adv. Mr. Akshay Pare, Adv.	
6.	Original Application No. 52/2017(CZ)	Akhil Vishnu Sharma Vs Water Resources Department, MP	Mr. Dharamveer Sharma, Adv.	

7.	Original Application No. 41/2016(CZ) <b>(M.A.No.249/17)</b>	Thakur Sanjay Singh Vs. M/s. Roopmati Hotel Pvt. Ltd. & 7 Ors.	Mr. Ajay Gupta, Adv. Mr. Ravikant Patidar, Adv. Mr. Anurag Maheshwari, Adv. Mr. Atul Shrivastava, Adv. Mr. Sachin K. Verma, Adv. Mr. Gunjan Chowksy, Adv. Mr. Shantanoo Shrivastava, Adv.
8.	Original Application No. 156/2016(CZ) <b>(M.A.No.128/17)</b>	Kuldeep Singh Parihar Vs. State of M.P. & 11 Ors.	Mr. Mohd. Arif Sheikh, Adv. Ms. Parul Bhadoria, Adv. Mr. Sachin K. Verma, Adv. Mr. Aditya Vijay Singh, Adv.
9.	Appeal No. 10/2016(CZ) <b>(M.A.No.617/16)</b> <b>(M.A.No.276/17)</b>	Jaigopal Soni Vs. Union of India & 10 Ors.	Mr. Jaigopal Soni, Appli. in person Mr. Aamir Zafar, Adv. Mr. Shantanoo Saxena, Adv. Mr. Siddharth Chauhan, Adv. Ms. Parul Bhadoria, Adv. Mr. Om Shankar Shrivastava, Adv.
10.	Original Application No. 106/2015(CZ) <b>(M.A.No.731/16)</b> <b>(M.A.No.802/16)</b> <b>(M.A.No.803/16)</b> <b>(M.A.No.953/16)</b> <b>(M.A.No.1062/16)</b> <b>(M.A.No.1063/16)</b>	Akash Ingle Vs. State of M.P. & 7 Ors.	Mr. Rohit Sharma, Adv. Mr. Vivek Choudhary for Ms. Parul Bhadoriya, Adv. Mr. Sachin K. Verma, Adv. Mr. Om Shankar Shrivastava, Adv.
11.	Original Application No. 04/2015(CZ)	Kishore Samrite <i>(Pond Encroachment, Balaghat)</i> Vs Union of India. & 6 ors.	Mr. R.S.Verma, Adv. Mr. Vivek Choudhary, Adv. Mr. Om Shankar Shrivastava, Adv. Ms. Parul Bhadoria, Adv. Mr. Ajay Gupta, Adv. Mr. Nishant Goyal, Adv. Mr. V.H.Vashwani, Adv. Mr. Rohit Sharma, Adv.
<b>FOR COMPLIANCE</b>			
12.	<b>(M.A.No.253/17)</b> in Original Application No. 119/2015(CZ)	Bhupendra Singh Shakya Vs. M/s Bhopal Incinerators Ltd. & 4 Ors.	Mr. Om Shankar Shivastava, Adv. Mr. Dharamveer Sharma, Adv. Mr. Anhad Tiwari, Adv.. Ms. Parul Bhadoria, Adv. for Mr. Purushendra Kaurav, Adv. Mr. Shivendu Joshi, Adv.
13.	<b>(M.A.No.252/17)</b> in Original Application No. 135/2015(CZ)	Ashok Kumar Manjhi Vs. M/s Bhopal Incinerators Ltd. & Anr.	Mr. Om Shankar, Adv. Mr. Dharamvir Sharma, Adv. Mr. Sachin K. Verma, Adv. Ms. Parul Bhadoria, Adv. for Mr. Purushendra Kaurav, Adv. Mr. Shivendu Joshi, Adv.
14.	<b>(M.A.No.251/17)</b> in Original Application No. 136/2015(CZ)	Mohammad Tahir Vs. Bhopal Incinerators Ltd. & Anr.	Mr. Om Shankar, Adv. Mr. Dharamvir Sharma, Adv. Mr. Sachin K. Verma, Adv. Ms. Parul Bhadoria, Adv. for Mr. Purushendra Kaurav, Adv. Mr. Shivendu Joshi, Adv.

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